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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/12	TP 34/16	Hearing	397/ 398	Ramesh Kumar Srinivas & Anr. Vs. Ascent Software Solutions(India) Pvt. Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Mahammadali P. Nayak .
For petitioner.

(Signature)
31-5-17.

Ph.N: 9019762148.

Hanish Kumar v.L.

Associate for Respondent
31/5/17

(M) 9880007376

Counsel
Counsel for petitioner is present. Counsel for respondents 1 to 4 are present. Informed to know that he had filed one application for the rejection of the petitioner. The Registry is directed to put up the stage of application. Counsel for respondent requested time to file counter adjourned to 7.07.2017

(Signature)
Member(J)

(Signature)
Member(T)